

[Translation]

D.T.C. Bus Service

1490. SHRI MADAN LAL KHURANA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the number of total loss and operational loss to DTC during the financial year 1990-91;

(b) the total amount of loss to DTC during the last five years, the amount of loan advanced by the Union Government to DTC

and the amount of loan written off;

(c) the number of buses in the DTC fleet including private buses five years ago and the present strength of the buses in the fleet; and

(d) the steps taken by the government to improve the bus services in Delhi?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) The operational loss and the total loss incurred by DTC during the financial year 1990-91 is given hereunder:-

(Rs. in lakhs)

<i>Year</i>	<i>Operational loss (excluding interest and depreciation)</i>	<i>Total loss (including interest and depreciation)</i>
1990-91	11322.63	19748.35

(b) The year-wise details of Working loss and Net loss incurred by the DTC during

the last five years is given hereunder:-

(Rs. in lakhs)

<i>Year</i>	<i>Operational loss (excluding interest and depreciation)</i>	<i>Total loss (including interest and depreciation)</i>
1986-87	3862.66	6225.73
1987-88	4595.76	7888.49
1988-89	5220.06	9899.32
1989-90	5686.63	11984.56
1990-91	11322.63	19748.35
	30687.74	55746.45

The details of loans advanced by the Government to DTC during the last five years are given hereunder:-

Year	<i>(Rs. in lakhs)</i>	
	Capital Loan	Ways & Means Loan
1986-87	1608.00	3325.00
1987-88	1600.00	4800.00
1988-89	1931.00	5000.00
1989-90	1292.00	5750.00
1990-91	4300.00	12000.00
	10731.00	30875.00

Government had written off the loan as on 31.3.1986 as per details given below:-

- a. The outstanding Ways & Means loan of Rs. 277.27 crs. was converted as subsidy.
- b. Outstanding interest amounting to Rs.334.19 crs. on both ways and means loans and capital loans was written off.
- c. Outstanding Capital Loans of Rs. 156.57 crs. was converted into non-refundable loans bearing concessional rate of interest @ 6.25 per cent per annum.
- d. 50% of the Capital loan released on and after 1-4-86 is to be treated as non-refundable loan with a concessional rate of interest @ 6.25 percent per annum and the balance 50% as repayable loan with normal rate of interest.

(c) the number of buses in the DTC fleet including 1272 private buses during December, 1986 was 5373.

As on 31.10.91, DTC was having a fleet strength of 4994 which include 620 P.O. buses.

- (d) Steps are being taken on continuing basis to increase productivity, reduce per unit cost, enforce economic measures, prevent leakage with a view to increasing revenue collection, reduce working loss, rationalise routes etc.
- b. At present there is no proposal before the Government to augment the DTC's fleet on account of financial constraints.
- c. Improvement of crew behaviour and quality of service.
- d. Pressing into service private operated buses to augment DTC fleet.
- e. Prompt grievance - redressal for staff, commuters, accident victims and suppliers, etc.

- f. To meet the needs of commuters in the Capital, Government have recommended to Delhi Administration a scheme of special stage carriage permits to be given to private operators at a structure higher than that of DTC.

Collection of Central Excise and Customs duty

1491. SHRI MOHAN SINGH: Will the Minister of FINANCE be pleased to state:

- (a) the amount of central excise and customs duty collected during the current

financial year upto October 31, 1991;

(b) the amount collected during the same period last year; and

(c) if the amount collected during the current year is lower, the details of the schemes the government propose to formulate to make up this loss?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (c) Revenue realisation from customs and central excise duties from April to October in 1990-91 and 1991-92 are as under:

(Rs. in crores)

	1990-91	1991-92
Customs	10,673.71	10,831.16
Excise	12,872.71	14,805.26

It may be seen from above that realisations in the current financial year upto October, 1991 are higher as compared to the collections in the same period in the previous financial year.

Impact of Devaluation of Rupee on Import of Defence Equipments

1492. SHRI MOHAN SINGH: Will the Minister of DEFENCE be pleased to state:

- (a) the total amount required for the import of defence equipment for the armed forces during the current financial year;

(b) the additional burden on the exchanger towards defence equipments consequent upon the devaluation of Indian currency in relation to the currencies of other countries; and

(c) the action taken or proposed to be taken by the government to meet this additional expenditure?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Divulging such information would not be in the national security interest.

(b) Depreciation in the value of Indian Rupee in relation to foreign currencies has resulted in an additional liability of approx. 25% of the payment to be made for imported Defence equipments.

(c) Government has taken appropriate steps towards ensuring economy, resource optimisation, rationalisation and reprioritisation of programmes/activities to contain the expenditure within the available resources.